

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**CAUSE LIST****Central Zonal Bench****Suchna Bhawan, IIIrd Floor, Arera Hills****Date: 06th September, 2016****TIME: 10.30 hrs. to 13.15 hrs.****14.00 hrs. to 16.00 hrs.****HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER****HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 98/2016(CZ)	Santosh Bharti Vs. State of M.P. & Anr.	Mr. Santosh Bharti applicant in person	
FOR HEARING				
2.	Original Application No. 65/2016(CZ) (M.A.No.385/16)	Ramzan Sheikh Vs. State of M.P. & 5 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. K.C.Maheshwari, Adv. Mr. Divyakant Lahoti, Adv.	
3.	Original Application No. 26/2016(CZ) (M.A.No.645/16) (M.A.No.760/16)	Krishna Kumar Tamrakar Vs. State of M.P. & 6 Ors.	Mr. Ravi Kant Patidar, Advocate	
4.	Original Application No. 61/2016(CZ) (M.A.No.355/16)	Bhupendra Singh Vs. C.E.C.B. & Ors.	Mr. Saurabh Sharma, Adv. Mr. N.C.Das, Adv. Mr. Aabeer Das, Adv. Mr. P.K.Pawar, Adv.	
5.	Appeal No. 07/2016(CZ) (M.A.No.357/16) (M.A.No.358/16)	Laxmi Chouhan Vs. Union of India & 2 Ors.	Mr. Saurabh Sharma, Adv. Mr. Ritwick Dutta, Adv. Mr. Shiresh Shrivastava, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Vishal Bhatnagar, Adv. Mr. Yogesh Bhatnagar, Adv.	
6.	Original Application No. 64/2016(CZ) (M.A.No.361/16)	Mahendra Singh Borawat & 3 Ors. <i>(Wind Energy, Plant)</i> Vs. State of Rajasthan & 4 Ors.	Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv.	
7.	Original Application No. 340 /2014(CZ)	Mangal Chand Vs. State of Rajasthan	Mr. Gyanendra Singh, Adv. for Dr. M.S. Kachhawa Adv.	
8.	Original Application No. 88/2015(CZ) (M.A.No.184/16)	Babulal Jajoo <i>(Samodi Pond)</i> Vs. State of Rajasthan & Ors.	Dr. Mahendra Singh Kachhawa, Adv. Ms Singh Associates, Adv. & Anr.	
9.	Original Application No. 159/2013(CZ) (M.A.No.480/15) (M.A.No.502/15) (M.A.No.503/15) (M.A.No.572/15)	Rashid Noor Khan Vs. State of M.P. & 8 Ors.	Mr. Sambhav Sogani Mr. L.B. Shashtri Adv. R-7 Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv. for R-8 & 9 Ms. Parul Bhadoria, Adv. Mr. Om Shankar Shrivastav, Adv. Mr. S.K.Lal, Adv. for MoEF	

10.	Original Application No. 261/2014(CZ) (M.A.No.477/16)	Chewarchand Kumhar Vs Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	
11.	Original Application No. 262/2014(CZ) (M.A.No.478/16) (Amended Petition)	Hanuman Prasad Vs Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	
12.	Original Application No. 265/2014(CZ) (M.A.No.479/16)	Suresh Vs Hindustan Zinc Ltd. Anr.	Mr. S.P.S Nagar Adv.	
13.	Original Application No. 266/2014(CZ) (M.A.No.480/16)	Ladu Nayak Vs Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
14.	Original Application No. 267/2014(CZ) (M.A.No.481/16)	Seema Vs Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
15.	Original Application No. 268/2014(CZ) (M.A.No.482/16)	Badri Lal Vs Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
16.	Original Application No. 269/2014(CZ) (M.A.No.483/16)	Raju Vs Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
17.	Original Application No. 270/2014(CZ) (M.A.No.484/16)	Sawani Devi Vs Hindustan Zinc Ltd. & Anr	Mr. S.P.S Nagar Adv.	
18.	Original Application No. 271/2014(CZ) (M.A.No.485/16)	Ramti Gurjar Vs Hindustan Zinc Ltd. & Anr	Mr. S.P.S Nagar Adv.	
19.	Original Application No. 272/2014(CZ) (M.A.No.486/16)	Hari Kishan Vs Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
20.	(M.A.No.789/16) in Original Application No.05/14(CZ) (M.A.No.790/16)	Dr. Subhash C.Pandey (<i>Industries at Mandideep</i>) Vs. Union of India & 8 Ors.	Dr. Subhash C.Pandey, Appli. Mr. Rajendra Babbar, Adv. for R-1 Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv. R- 4 & 5 Mr. Sachin K. Verma, Adv. for R-6&9 Mr. Sandeep Singh, Adv. for R-3 Mr. Rajendra Giri, Adv. for R-7 Mr. Alkesh Agrawal Adv. Mr. Shrey Raj Saxena Adv. Mr. Ravi Kant patidar Adv. Mr. Ayush Dev Bajpai Adv. Mr. Deepak Gupta, Adv. Mr. Sambhav Sogani,Adv.	

21.	Original Application No. 149/2015(THC)	Ramji Lal Meena Vs. State of Rajasthan & Ors.	Mr. M.S.Kachhawa, Adv. Mr. Om Shankar Shrivastava, Adv.	
FOR COMPLIANCE				
22.	Original Application No. 10/2016(CZ)	Deependra Singh Vs. State of Rajasthan & 5 Ors.	Mr. Dharamvir Sharma, Adv.	
23.	Original Application No. 104/2015(CZ)	Jagdish Meena Vs. State of Rajasthan & 3 Ors.	Mr. Jagdish Meena, Applicant Mr. Sachin K. Verma, Adv.	

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